



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31.10.2023

### NOTICE

Please take notice that the following matters listed on 01.11.2023 in the Court-II will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 34 of 2018  (PH)	Indo National Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Anuj Berry	Udayan Jain-R1 Davander Prasad- Deputy Director Law, CCI Tarun Douadi Logna Panda-R3
2.	Competition App. (AT) No. 22 of 2018  (PH)	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors.  <b>With</b>	Sagardeep Singh Rohan batra Rishabh Bhargava Harsh V. Arora	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3 Davander Prasad- Deputy Director Law, CCI Tarun Douadi Diliban VaradarajanR2
3.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors.	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Anandh Venkaramani

	<b>(PH)</b>			Diliban Varadarajan-R2
		<b>With</b>		
<b>4.</b>	Competition App. (AT) No. 29 of 2018  <b>(PH)</b>	Shri Partha Biswas Vs. Competition Commission of India & Ors  <b>With</b>	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani
<b>5.</b>	Competition App. (AT) No. 30 of 2018  <b>(PH)</b>	Shri Kunal Gupta Vs. Competition Commission of India & Ors.  <b>With</b>	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani
<b>6.</b>	Competition App. (AT) No. 31 of 2018  <b>(PH)</b>	Shri Amritanshu Khaitan Vs. Competition Commission of India & Ors  <b>With</b>	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani
<b>7.</b>	Competition App. (AT) No. 32 of 2018  <b>(PH)</b>	Shri Suvamoy Saha Vs. Competition Commission of India & Ors  <b>With</b>	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani
<b>8.</b>	Competition App. (AT) No. 33 of 2018  <b>(PH)</b>	Shri Anil Bajaj Vs. Competition Commission of India & Ors.  <b>With</b>	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani
<b>9.</b>	Competition App. (AT) No. 37 of 2018  <b>(PH)</b>	Hemant Gupta Vs. Competition Commission of India  <b>With</b>	A. Chakrabarty	Udayan Jain-R1 Tarun Douadi Logna Panda-R3
<b>10.</b>	Competition App. (AT) No. 38 of 2018  <b>(PH)</b>	P. Dwaraknath Reddy Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1 Tarun Douadi Logna Panda-R3

		<b>With</b>		
<b>11.</b>	Competition App. (AT) No. 39 of 2018  <b>(PH)</b>	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1 Tarun Douadi Logna Panda-R3

By order of Hon'ble Chairperson

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Registrar